

IN THE HIGH COURT OF JHARKHAND AT RANCHI

L.P.A. No. 660 of 2018

Meghnath Jha Appellant

Versus

State of Jharkhand and others Respondents

**CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the Appellant: Mr. Sheo Kumar Singh, Advocate
For the Respondents: M/s. A.C. to A.G. & S.P. Roy, GA (Bihar)

Oral Order
05/ Dated: 09.07.2020

As prayed for, let the defects pointed out by the office be removed by the appellant within two weeks.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)